

CURRENT CONTENTS

A Current Awareness Bulletin
“Containing Broad Subject Headings of
Current Articles Published in Journals
Received Recently”



National Human Rights Commission
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ABOUT THE PUBLICATION

National Human Rights Commission Library is subscribing approximately **60 Indian and Foreign Journals**. **Foreign Journals**, because of **higher subscription price**, are procured only in single copy. These **Journals** contain **Scholarly Articles** which may be **useful** to the **Hon'ble Chairperson, Members, Senior Officers & Staff members** of the Commission, Interns, Research Scholars and readers/users in the Library. In order to make them aware of the recent articles published in Journals subscribed in the Library, this Publication namely "**Current Contents**" on Quarterly basis is brought out by the Library.

This Publication arranges the latest articles published in Journals broad **Subject – Headings** alongwith necessary details such as **Author, Title, Citation and full name of the Journal**. This Publication is compiled for circulation among the Hon'ble Chairperson, Members, Senior Officers for their awareness. Photocopies of any article, which will be required by them will be provided by the Library.

We hope that this Publication will be useful.

Om Prakash

Librarian/Documentation Officer

Subject Index

S. No	Subject Heading	Page Nos.
1	ADIVASI	1
2.	CAPITAL PUNISHMENT	1-2
3.	CHILDREN	2-3
4.	CHILD LABOUR	3-4
5.	CLIMATE CHANGE	4
6.	COMMUNAL VIOLENCE	4
7.	CONSTITUTION	5
8.	CORRUPTION	5-6
9.	CRIMINAL LAW	6-8
10.	CYBER LAW	9-10
11.	DALIT	10-12
12.	DEMOCRACY	12-13
13.	DEMONETISATION	13
14.	DISABILITY	13-15
15.	EDUCATION	15-17
16.	ELDER PEOPLE	17
17.	ENVIRONMENTAL LAW	18
18.	FARMER SUICIDES	18
19.	FEMALE FOETICIDE	18-19
20.	FOOD SECURITY	19
21.	FREEDOM OF EXPRESSION	19-20
22.	FUNDAMENTAL DUTIES	20
23.	GANDHI	20
24.	GENDER JUSTICE	20
25.	GOOD GOVERNANCE	21
26.	HEALTH	21-23
27.	HONOR KILLINGS	23
28.	HUMAN RIGHTS	23-28
29.	INTERNATIONAL LAW	28-29
30.	JUDICIAL ACTIVISM	29
31.	JUSTICE	29-30

32	JUVENILE JUSTICE	30-31
33	LABOUR	31
34	LAW	31-32
35	LOKPAL	32
36	MAHTAMA GANDHI	32
37	MIGRATION	33
38	NATIONAL SECURITY	33
39	NAXALISM	33
40	PANCHAYATI RAJ	34
41	POLICE	34-35
42	POLLUTION	35
43	PRISONERS	35-36
44	PUBLIC HEALTH	36
45	RACISM	36
46	REFUGEE'S RIGHTS	36
47	RELIGION	36-37
48	RELIGIOUS VIOLENCE	37
49	RESERVATION	37
50	RIGHT TO EDUCATION	37
51	RIGHT TO INFORMATION	38
52	RIGHT TO LIVELIHOOD	38
53	RULE OF LAW	38
54	TERRORISM	38-39
55	TRAFFICKING	39
56	TRANSGENDERS	39
57	TRIBE	39-40
58	UNIFORM CIVIL CODE	40-41
59	WATER	41-42
60	WOMEN	42-46
61	YOGA	46
62	BOOK REVIEWS	47-48

ADIVASI

Rupavath, Ramdas

Confronting Everyday Humiliation: Response from an Adivasi

2016 Vol. 51 No. 31 July, 30 E.&P.W. 16

Economic & Political Weekly

Article No. : 104

CAPITAL PUNISHMENT

Kumar, Rajeev

Death Sentence of Rape?

2015 Vol. 42 No. 1 January – March Ind. Bar. Rev. 119-126

Indian Bar Review

Article No. : 105

Thakur, Anjali

Capital Punishment and its Relevance Today

2015 Vol. 42 No. 4 October- December, Ind. Bar. Rev. 161-178

Indian Bar Review

Article No. : 106

Ahmad, Shakeel and Ashfaq, Tariq

Right to Life Vis-à-vis Death Penalty Analyzing the Indian Position

2016 Vol. 63 No. 1 January – March, I.P.J. 110

Indian Police Journal

Article No. : 107

Sarda, Mukund (Dr.)

Death Penalty in Kidnapping and Abduction for Ransom Cases: A Critical Study

2016 Vol. 122 August, Cr.L.J. 54

Criminal Law Journal

Article No. : 108

Deka, Stuti

Pardoning Power and Abolition of Death Penalty in India
2016 Vol. 7 No. 1 June, I.H.R.L.R. 12
Indian Human Rights Law Review

Article No. : 109

CHILDREN

Dube, Dipa (Dr.)

Protection of Children from Sexual offences ACT, 2012: A Critique
2015 Vol. 42 No. 1 January – March Ind. Bar. Rev. 81-96
Indian Bar Review

Article No. : 110

Lakkaraj, Jayasree (Dr.)

Parental Crimes Against Girl Child - A Study With Reference to Andhra Pradesh
2016 Vol. 122 September, Cr.L.J. 72
Criminal Law Journal

Article No. : 111

John, Mary E

Adverse Child Sex Ratio: A Mindset Issue
2016 Vol. 60 September, Yojana 26
Yojana

Article No. : 112

S. Sapna (Dr.)

Feminist Perspective Towards Institutional Child Sexual Abuse
2015 Vol. 1 No. 2 July – December, ITMU L. R. 39
ITMU Law Review

Article No. : 113

Dutta, Arijita & Other

On Incidence of Diarrhoea among Children in India: Can the Gordian Knot of Complementarities Be Cut?

2016 Vol. 51 No. 22 May, 28 E.&P.W. 121

Economic & Political Weekly

Article No. : 114

Nooreydzan, Mona and Mehta, Divisha

Need for Legal Aid: Reflections on Child Welfare Committees

2016 Vol. 3 No. 1 March, I.C.E.B. 46-54

Institutionalised Children Explorations and Beyond

Article No. : 115

CHILD LABOUR

Mallaya, Susmitha P. (Dr.)

Child Labour in India: Issues and Concerns

2015 Vol. 42 No. 2 April - June Ind. Bar. Rev. 135-144

Indian Bar Review

Article No. : 116

Saraswat, Nitesh (Dr.) and S, Anuja (Dr.)

Child Labour and Development Debate- A Road Map for Legal Pedagogical Interventions

2016 Vol. 43 No. 1 January - March, Ind. Bar. Rev. 43-61

Indian Bar Review

Article No. : 117

V.S. Gigimon

Exploitation of Child Labour- Party Autonomy an Essential in Arbitration in India

2016 Vol. 30 No. 11 November, L.N.& V. 2

Legal News & Views

Article No. : 118

Ganotra, Komal

Flawed Child Labour Law Amendment

2016 Vol. 51 No. 35 August, 27 E.&P.W. 19

Economic & Political Weekly

Article No. : 119

Aptel Cecile

Child Slaves and Child Brides

2016 Vol. 14 No. 2 May, J.I.C.J. 285

Journal of International Criminal Justice

Article No. : 120

CLIMATE CHANGE

Sharma, Lipika

Climate Change and International Efforts on Mitigation and Adaptation

2016 Vol. 103 September, A.I.R. 129

All India Reporter

Article No. : 121

Jain, Sharad k

Climate Change and Water Resources

2016 Vol. 60 July, Yojana 55

Yojana

Article No. : 122

COMMUNAL VIOLENCE

Singh, Jagpal

Communal Violence in Muzaffarnagar: Agrarian Transformation and Politics

2016 Vol. 51 No. 31 July, 30 E.&P.W. 94

Economic & Political Weekly

Article No. : 123

CONSTITUTION

Vinayak, Kunal and Juneja, Katiyani

Right to Life and Personal Liberty in Indian Constitution

2016 Vol. 43 No. 3 July- September, Ind. Bar. Rev. . 157-173

Indian Bar Review

Article No. : 124

Islam, Shamsul

Sixty seventh Anniversary of Democratic-Secular Constitution: Hindutva

Demolition Squad Waiting for Right time to Undo it

2016 Vol. 54 December, 2-8 Mainstream 19

Mainstream

Article No. : 125

Sachar, Rajindar

Let Article 370 of Indian Constitution (on Jammu and Kashmir) not be Weakened

2016 Vol. 54 September 2-8 Mainstream 3

Mainstream

Article No. : 126

CORRUPTION

Narayana, K

Corruption in the Contractor Raj

2016 Vol. 54 October, 7-13 Mainstream 8

Mainstream

Article No. : 127

Interview of Prashant Bhushan

Fighting Corruption, Communal Fascism: Swaraj Abhiyan's Perspective

2016 Vol. 54 July, 29 – August, 4 Mainstream 16

Mainstream

Article No. : 128

Verma, D.P.

Judicial Crisis and Corruption: A Stigma on the Face of Indian Judiciary
2015 Vol. 1 No. 1 NLUA L. & P.R. 26

NLUA Law & Policy Review

Article No. : 129

CRIMINAL LAW

Krishna, S Lakshmi Sai Rana and Bharthi, R. Jay

Criminal Justice Administration System in India
2015 Vol. 42 No. 4 October- December, Ind. Bar. Rev. 23-32

Indian Bar Review

Article No. : 130

Narayanan, M

Criminal Conspiracy
2016 Vol. 24 No. 4-6 April- June, CBI Bulletin 3-10

CBI Bulletin

Article No. : 131

Geer, Ramnish

Laws related to Searches in Criminal Cases
2016 Vol. 24 No. 4-6 April- June, CBI Bulletin 33-38

CBI Bulletin

Article No. : 132

Pierre and Dupuy Marie

Crime Without Punishment
2016 Vol. 14 No. 4 September, J.I.C.J. 879

Journal of International Criminal Justice

Article No. : 133

Dhar, Priyanka

Quest for Witness Protection in Indian Criminal Justice System
2016 Vol. 122 August, Cr. L.J. 57

Criminal Law Journal

Article No. : 134

Jamil, H

Evelyne Schmid: Taking economic, social and Cultural Rights Seriously in International Criminal Law

2015 Vol. 55 No. 4 December, I.J.I.L. 591

Indian Journal of International Law

Article No. : 135

Srivastava, Shubham

Compromise in the Cardinal Principles of Criminal Law under the Garb of Juvenile Justice

2015 Vol. 1 No. 2 July – December, ITMU L. R. 93

ITMU Law Review

Article No. : 136

Khanna, Tushar

Clinical Drug Trials in India: Need for Regulatory Reform

2016 (6) SCC (J) 20

Supreme Court Cases

Article No. : 137

Jasthi, Jawaharlal

Marital Rape?

2016 Vol. 80 No. 3 June, R.H. 26

Radical Humanist

Article No. : 138

Choudhury, Chitragada

NCST's Report on Gangrapes and Assaults in Bastar says there is a Breakdown of Discipline Among Security Forces

2016 Vol. 80 No. 3 June, R.H. 40

Radical Humanist

Article No. : 139

Agrawal, Vikash (Dr.) & Chachondia, Megha (Ms.)

Participation of Victim of Crime in the Criminal Justice System : A Need for Paradigm Change

2016 Vol. 7 No. 1 June, I.H.R.L.R. 56

Indian Human Rights Law Review

Article No. : 140

Sakhrani, Monica

Reading Rape Post Mathura

2016 Vol. 23 No. 2 June, I.J.G.S. 260

Indian Journal of Gender Studies

Article No. : 141

Speech of the Hon'ble President of India

Valedictory Function of the Year Long Celebrations of 155th Anniversary of Indian Penal Code 1860; President Speech

2016 Vol. 122 May, Cr. L.J. 33 (J)

Criminal Law Journal

Article No. : 142

Roy, Caesar, (Dr.)

Medico-Legal Aspects of Injury or Wound- An Appraisal

2016 April, Cr. L.J. 1 (J)

Criminal Law Journal

Article No. : 143

Mitra, Partha Pratim

Matrimonial Cruelty in Criminal Law: A New View

2015 Vol. 34 No. 1 January - June, I.J.C.C. 1

Indian Journal of Criminology & Criminalistics

Article No. : 144

CYBER LAW

Ahmad, Shakeel (Dr.) and Iqbal S.M. Uzair (Dr.)

Cyber Crime and Preventive Laws: An Appraisal

2015 Vol. 42 No. 2 April - June Ind. Bar. Rev. 67-85

Indian Bar Review

Article No. : 145

Gupta, Sandeep

New Age of Cyber Crime

2016 Vol. 24 No. 1-3 January- March, CBI Bulletin 27-30

CBI Bulletin

Article No. : 146

Murthy, Venkatesh

Challenges of Policing the Cyberspace : Anonymity, Pseudonymity & many more

2016 Vol. 24 No. 1-3 January- March, CBI Bulletin 31-34

CBI Bulletin

Article No. : 147

Naga, P. Athuimei R.

Cyber Law: Critical Analysis on Social Impact in reference to Section 67 of I.T. ACT, 2000 (Amendment), 2008

2016 Vol. 24 No. 1-3 January- March, CBI Bulletin 45-58

CBI Bulletin

Article No. : 148

Singh, Narender

Cyber Forensic & the Admissibility of E-Evidence

2016 Vol. 24 No. 1-3 January- March, CBI Bulletin 59-68

CBI Bulletin

Article No. : 149

Agarwal, Rahul

Aspects of Cyber Crimes

2016 Vol. 24 No. 1-3 January- March, CBI Bulletin 80-95

CBI Bulletin

Article No. : 150

Kumar, Devinder

Unauthorized Access to Wireless LAN: Attacks, Security Countermeasures,
Implementation and Management Overhead

2015 Vol. 34 No. 1 January - June, I.J.C.C. 116

Indian Journal of Criminology & Criminalistics

Article No. : 151

Kumar, V Anand

Cybersecurity and Culture: An Interdisciplinary Approach to Security for
Cyber Security Professionals

2015 Vol. 34 No. 1 January - June, I.J.C.C. 130

Indian Journal of Criminology & Criminalistics

Article No. : 152

DALIT

Thaker, Gautam

Pitiable Condition of Dalits in the Midst of Incidents of Atrocities

2016 Vol. 80 No. 6 September, R.H. 22

Radical Humanist

Article No. : 153

Celly, Ashok

Adivasis in the Indian Republic

2016 Vol. 54 October, 28 – November, 3 Mainstream 19

Mainstream

Article No. : 154

Ray, Suranjita

Understanding Dalit Assertions

2016 Vol. 54 September 16-22 Mainstream 3

Mainstream

Article No. : 155

Gatade, Subhash

Dalit Uprising and After: Why Hindutva Would not be the same Again

2016 Vol. 54 September 2-8 Mainstream 23

Mainstream

Article No. : 156

Pandey, Sandeep

Dalits Emancipation possible only when they leave Humiliating Vocations

2016 Vol. 54 September 2-8 Mainstream 29

Mainstream

Article No. : 157

Kumbhar, Sitaram

Everyday Dalit Experiences of Living and The Denials

2016 Vol. 51 No. 35 August, 27 E.&P.W. 13

Economic & Political Weekly

Article No. : 158

Teltumbde, Anand

Dalit Protest in Gujarat

2016 Vol. 51 No. 32 August, 6 E.&P.W. 10

Economic & Political Weekly

Article No. : 159

Teltumbde, Anand

Two Years of an Ambedkar Bhakt and the Plight of Dalits

2016 Vol. 51 No. 23 June, 4 E.&P.W. 10

Economic & Political Weekly

Article No. : 160

Gorringe, Hugo

Drumming out Oppression, or drumming it in ? Identity, Culture and Contention in Dalit Politics

2016 Vol. 50 No. 1 February, C.I.S. 1

Contributions to Indian Sociology

Article No. : 161

DEMOCRACY

Khan,Nuzhat Parveen (Dr.)

Law and Governance in Indian Democracy

2015 Vol. 42 No. 3 July - September Ind. Bar. Rev. 73-84

Indian Bar Review

Article No. : 162

Lucas, Arun

Indian Democracy at Crossroads

2016 Vol. 30 No. 12 December, L.N.& V. 2

Legal News & Views

Article No. : 163

Dhar, Pramita

Challenges of Democracy Today

2016 Vol. 30 No. 12 December, L.N.& V. 6

Legal News & Views

Article No. : 164

Patil, S.R. and Kulkarni, Vinutha

Better Education Leads to Better Democracy

2016 Vol. 30 No. 12 December, L.N.& V. 11

Legal News & Views

Article No. : 165

Nayar, Kuldip

Segregation in Democracy

2016 Vol. 80 No. 6 September, R.H. 7

Radical Humanist

Article No. : 166

Fernandes, Walter

Democracy, Nationalism and Nazism

2016 Vol. 80 No. 1 April, R.H. 16

Radical Humanist

Article No. : 167

DEMONETISATION

Kumar, Arun

Controlling Black Money via Demonetisation of High Denomination
Currency

2016 Vol. 54 November, 18-24 Mainstream 3

Mainstream

Article No. : 168

DISABILITY

Ghai, Anita

Disability and Social Movements: A Reflection

2015 Vol. 42 No. 1 I.I.C. Quarterly 12

India International Centre Quarterly

Article No. : 169

Patri, Annie

Disability in Humanitarian Context

2016 Vol. 22 No. 1 January, R. & D. J. 6

Research and Development Journal

Article No. : 170

Singh, Supriya & Mishra Rajat Kumar

Shrinking Abilities, Shallow Resources: A Perspective on Disability and Ageing

2016 Vol. 22 No. 1 January, R. & D. J. 13

Research and Development Journal

Article No. : 171

Shankardass, Mala Kapur (Dr.)

Age and Disability: Some Reflections and Considerations

2016 Vol. 22 No. 1 January, R. & D. J. 21

Research and Development Journal

Article No. : 172

Raghavan, Shanti

Skilling the Differently-Abled

2016 Vol. 60 May, Yojana 10

Yojana

Article No. : 173

Gupta, Shivani

Accesibility Beyond Disability and Welfare

2016 Vol. 60 May, Yojana 18

Yojana

Article No. : 174

Limaye, Sandhya

Social Inclusion for the Differently-Abled: Issues and Strategies

2016 Vol. 60 May, Yojana 37

Yojana

Article No. : 175

Singh, Amit & Kumar, Kapil

ICT for the Differently Abled

2016 Vol. 60 May, Yojana 41

Yojana

Article No. : 176

Singh, Archana

Disability Versus Different Abilities
2016 Vol. 60 May, Yojana 45
Yojana

Article No. : 177

Rani, Shashi

Health and Safety of Differently Abled: Integrated Strategies
2016 Vol. 60 May, Yojana 48
Yojana

Article No. : 178

Dey, Arunima

Empowering the Differently- Abled: Best Practices Approach
2016 Vol. 60 May, Yojana 55
Yojana

Article No. : 179

EDUCATION

Jha, Jyotsna

Education India Private Limited
2015 Vol. 42 No. 3 & 4 I.I.C. Quarterly 39
India International Centre Quarterly

Article No. : 180

Singh, Kishore

Right to Education
2015 Vol. 42 No. 3 & 4 I.I.C. Quarterly 119
India International Centre Quarterly

Article No. : 181

Chandiramani, Nilima

Judicial Decisions relating to Minority Educational Institutions: An
Overview
2016 Vol. 54 October, 28 – November, 3 Mainstream 20
Mainstream

Article No. : 182

Paul, Tresa

Constitutional Protection of the Educational Rights of Minorities in India
2016 Vol. 30 No. 10 October, L.N.& V. 2

Legal News & Views

Article No. : 183

Nawani, Disha

School education: Policy Strengths and Concerns
2016 Vol. 51 No. 35 August, 27 E.& P.W. 43

Economic & Political Weekly

Article No. : 184

Subramanian, T S R

Education in Disarray: Need for Quality Upgradation and Inclusivity
2016 Vol. 51 No. 35 August, 27 E.& P.W. 30

Economic & Political Weekly

Article No. : 185

Venkataraman, L N

New Education Policy and the Continuing Contentions
2016 Vol. 51 No. 35 August, 27 E.& P.W. 47

Economic & Political Weekly

Article No. : 186

Dhar, Sangita

Proactive Public Policy: An Academic Auditing of Education and Health
Sectors in India

2016 Vol. 62 No. 1 January- March, I.J.P.A. 75

Indian Journal of Public Administration

Article No. : 187

Sahu, S.N.

National Policy on Education: Must Promote Music Education, Teach
Regional History and Educate men to Share Household Work with Women
2016 Vol. 54 July, 29 – August, 4 Mainstream 27

Mainstream

Article No. : 188

Jilova, C.R.

Legal Education_ A Sentinel of Social Justice

2015 Vol. 1 No. 1 NLUA L.& P.R. 42

NLUA Law & Policy Review

Article No. : 189

Rao, Indumathi

Differently-Abled: Scaling UP Educational Rights and Opportunities

2016 Vol. 60 May, Yojana 6

Yojana

Article No. : 190

Khare, Rachna

Social Equity and Inclusion by educational Space Design

2016 Vol. 60 May, Yojana 31

Yojana

Article No. : 191

ELDER PEOPLE

Varughese, Renu Abraham (Dr.)

Suvarna Sahyanam: A Demonstrative Community Model for Senior Citizens
in Indian Panchayats

2016 Vol. 22 No. 2 May, R. & D .J. 19

Research & Development Journal

Article No. : 192

K.I., Jayasankar (Dr.)

Senior Citizens in India a Probe on their Plights and Rights

2015 Vol. 42 No. 2 April - June Ind. Bar. Rev. 101-109

Indian Bar Review

Article No. : 193

ENVIRONMENTAL LAW

Tiwari, Birendra Kumar

Sustainable Development and Environmental Protection in India
2016 Vol. 43 No. 3 July- September, Ind. Bar. Rev. 213-230

Indian Bar Review

Article No. : 194

Chakraborty, Pavel

Effect of Environmental Regulation on a Firm's Performance: Evidence
from a Policy Experiment

2016 Vol. 51 No. 24 June, 11 E.& P.W 104

Economic & Political Weekly

Article No. : 195

FARMER SUICIDES

Basu, Deepankar & ORS.

Farmer Suicides in India: Trends across Major States, 1995-2011
2016 Vol. 51 No. 21 May, 21 E. & P. W. 61

Economic & Political Weekly

Article No. : 196

Dandekar, Ajay

India's Agriculture and Farmer Suicides: An Anatomy of a Crisis
2016 Vol. 43 No. 2 I.I.C. Quarterly 48

India International Centre Quarterly

Article No. : 197

FEMALE FOETICIDE

Pannu, Praveen

Gender Holocaust: The Issue of Female Feticide
2016 Vol. 62 No. 1 January- March, I.J.P.A. 57

Indian Journal of Public Administration

Article No. : 198

Shankar, Sonal (Dr.)

Female Foeticide in India- Law, Challenges and Solutions

2016 April, Cr. L. J. 6

Criminal Law Journal

Article No. : 199

FOOD SECURITY

Roy, S.C. (Dr.)

Food Security of Food Sovereignty- The Required need of the Era

2015 Vol. 42 No. 4 October- December, Ind. Bar. Rev. 69-80

Indian Bar Review

Article No. : 200

Jha, Praveen & Acharya, Nilachala

Public Provisioning for Social Protection and its Implications for Food Security: An Analysis

2016 Vol. 51 No. 18 April, 30 E. & P.W. 98

Economic & Political Weekly

Article No. : 201

FREEDOM OF EXPRESSION

Raza, Aqa and Pandey, Pankaj Kumar

Freedom of Speech and Expression As a Fundamental Right in India and the Test of Constitutional Regulation: The Constitutional Perspective

2016 Vol. 43 No. 2 April- June, Ind. Bar. Rev. 87-110

Indian Bar Review

Article No. : 202

Anuradha, B. (Dr.)

Freedom of Expression- Role of Media Ombudsman

2016 Vol. 43 No. 2 April- June, Ind. Bar. Rev. 145-153

Indian Bar Review

Article No. : 203

Iqbal, Fayezah

Dilemma of Freedom of Expression and Transgression

2016 Vol. 54 May, 13-19 Mainstream 34

Mainstream

Article No. : 204

FUNDAMENTAL DUTIES

Jariwala, C.M. Prof.

Fundamental Duties: Little Done, Vast Undone

2016 Vol. 43 No. 3 July- September, Ind. Bar. Rev. 49-71

Indian Bar Review

Article No. : 205

GANDHI

Nair, Pradeep and Shama, Sandeep

Gandhi and Governance: Relooking Development at Grassroot Level

2016 Vol. 54 September, 30 - October, 6 Mainstream 7

Mainstream

Article No. : 206

Sharma, Vikash

Myth of Development: Time to Invoke Gandhi

2016 Vol. 54 September, 30 - October, 6 Mainstream 11

Mainstream

Article No. : 207

Singh, Ravinder

Of Gandhi, Godse and the Missing Files: Nine Hours to Rama (1963)

2016 Vol. 51 No. 30 July, 23 E. & P.W. 65

Economic & Political Weekly

Article No. : 208

GENDER JUSTICE

Singh, Gurjinder

Gender Justice: Third Gender and Right to Work

2015 Vol. 1 No. 1 NLUA L.& P.R. 72

NLUA Law & Policy Review

Article No. : 209

GOOD GOVERNANCE

Raina, Badri

Good Governance

2016 Vol. 54 November, 25- December, 1 Mainstream 2

Mainstream

Article No. : 210

Agnihotri, Vivek K (Dr.)

Good Governance and Challenges Introduction

2016 Vol. 57 No. 1 February, Administrator 39-40

Administrator

Article No. : 211

HEALTH

Kapur, Malavika

Childcare in Indian Indigenous Health Systems

2015 Vol. 42 No. 1 I.I.C. Quarterly 44

India International Centre Quarterly

Article No. : 212

Partha, (Dr.) & Mitra, Pratim

Right to Health within Family Law in Reference to Leprosy: A Review

2016 Vol. 103 September, A.I.R. 135 (J)

All India Reporter

Article No. : 213

Talukdar, Sougata

Right to Health in Contemporary India: A Human Rights Perspective

2016 Vol. 7 No. 1 June, I.H.R.L.R. 109

Indian Human Rights Law Review

Article No. : 214

Kaur, Navreet & Ors.

Assessment of Access to Health Services for Children and Intersectoral Coordination in National Rural Health Mission in Punjab

2016 Vol. 62 No. 2 April- June, I.J.P.A. 280

Indian Journal of Public Administration

Article No. : 215

Nair, Sreelekha & Ors.

Nurses in the Private Health Sector in Kerals: Any Lessons Learnt from Their Strikes in Recent Years?

2016 Vol. 23 No. 1 February, I.J.G.S. 8

Indian Journal of Gender Studies

Article No. : 216

Nandi, Sulakshana & Ors.

Uncovering Coverage: Utilisation of the Universal Health Insurance Scheme, Chhattisgarh By women in Slums of Raipur

2016 Vol. 23 No. 1 February, I.J.G.S. 43

Indian Journal of Gender Studies

Article No. : 217

Karpagam, Sylvia & Others

Falling Through the Gaps: Women Accessing Care under Health Insurance Schemes in Karnataka

2016 Vol. 23 No. 1 February, I.J.G.S. 69

Indian Journal of Gender Studies

Article No. : 218

Hollen, Cecilia Van

Understanding Gender and Healthcare in India

2016 Vol. 51 No. 18 April, 30 E. & P. W. 72

Economic & Political Weekly

Article No. : 219

Ahuja, Charushi

Two-Year Assessment of Mental and Physical Health of OVCs in a Residential Care Organisation: Duke SRTP India Report

2016 Vol. 3 No. 1 March, I.C.E.B. 10-28

Institutionalised Children Explorations and Beyond

Article No. : 220

Mehta, Kritika and Gupta, Deepak

Mental Health Challenges and Best Practices in Children Homes in India
2016 Vol. 3 No. 1 March, I.C.E.B. 91-99

Institutionalised Children Explorations and Beyond

Article No. : 221

Nanda, A.R. & Other

Women's Health and Rights in India: Issues and Concerns
2015 Vol. 61 No. 4 October – December, I.J.P.A. 697

Indian Journal of Public Administration

Article No. : 222

HONOR KILLINGS

Dash, Preeti Pratishruti

Globalization, Masculinity and the Law: The Case of Honor Killings in
North India

2015 Vol. 1 No. 2 July – December, ITMU L. R. 29

ITMU Law Review

Article No. : 223

HUMAN RIGHTS

Singh, Yuvraj and Maheshwari, Jitesh

The Magna Carta at 800: Influence on Indian Jurisprudence

2015 Vol. 42 No. 3 July - September Ind. Bar. Rev. 183-190

Indian Bar Review

Article No. : 224

Ahmad, Shakeel (Dr.)

Buddhist Compassion and Human Rights: Panacea for Suffering Humanity

2015 Vol. 42 No. 4 October- December, Ind. Bar. Rev. 81-90

Indian Bar Review

Article No. : 225

Shanthakumar, S

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Article No. : 226

Pandey, Alok (Dr.) and Sharma, Rajani (Ms.)

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2016 Vol. 43 No. 2 April- June, Ind. Bar. Rev. 33-48

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Article No. : 227

Singh, jai S

Human Right to Compensation

2016 Vol. 43 No. 3 July- September, Ind. Bar. Rev. 99-129

Indian Bar Review

Article No. : 228

Pandey, sandeep

Restoration of Democracy and Human Rights – A Pre-requisite for any Dialogue of Kashmir

2016 Vol. 54 September, 30 - October, 6 Mainstream 26

Mainstream

Article No. : 229

McGrogan, David

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2016 Vol. 27 No. 2 E.J.I.L. 385

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Article No. : 230

Nussbaum, Martha C.

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2016 Vol. 38 No. 3 H.R.Q. 589

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Article No. : 231

Orange, Jennifer A.

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Guinn, David E

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2016 Vol. 38 No. 3 H.R.Q. 754

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Destrooper, Tine

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2016 Vol. 38 No. 3 H.R.Q. 787

Human Rights Quarterly

Article No. : 234

Naqvi, Saba

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2016 Vol. 80 No. 3 June, R.H. 39

Radical Humanist

Article No. : 235

Kaur, Harpreet (Dr.)

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Article No. : 236

Das, J.K.

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Article No. : 237

Rajkhowa, Subhram Prof. & Rajkhowa, Sriparna

Shaping Human Rights Through A Symbiotic Value Based Rights-Duties Endeavour

2016 Vol. 7 No. 1 June, I.H.R.L.R. 21

Indian Human Rights Law Review

Article No. : 238

Mukherjee, Subhashree & Guha, Bashudeb

Human Rights and Women

2016 Vol. 7 No. 1 June, I.H.R.L.R. 34

Indian Human Rights Law Review

Article No. : 239

Fazulullah, S. Md. (Dr.)

Unveiling the Arrestee before fourth estate-Violation of Human Rights- A Critique

2016 Vol. 7 No. 1 June, I.H.R.L.R. 47

Indian Human Rights Law Review

Article No. : 240

Kapoor, Madhu (Dr.)

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2016 Vol. 7 No. 1 June, I.H.R.L.R. 71

Indian Human Rights Law Review

Article No. : 241

Alam, Sultan Haidar (Md.)

Is Disability an Anathema to Human Rights in India?

2016 Vol. 7 No. 1 June, I.H.R.L.R. 81

Indian Human Rights Law Review

Article No. : 242

Goswami, Shrutimala

Human Rights in Criminal Justice system in India

2016 Vol. 7 No. 1 June, I.H.R.L.R. 100

Indian Human Rights Law Review

Article No. : 243

Chakraborty, Ayan Kanti

Biodiversity Protection in Human Rights Era

2016 Vol. 7 No. 1 June, I.H.R.L.R. 120

Indian Human Rights Law Review

Article No. : 244

Bedi, Kritika & Roy, Ankita

Penury of the Rejected Class : Human rights of Differently Abled Persons

2016 Vol. 7 No. 1 June, I.H.R.L.R. 132

Indian Human Rights Law Review

Article No. : 245

Howlader, Rupam Lal

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2016 Vol. 7 No. 1 June, I.H.R.L.R. 141

Indian Human Rights Law Review

Article No. : 246

Freedman, Rosa & Mchangama, Jacob

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Special Procedures Mandates

2016 Vol. 38 No. 1 H.R.Q. 164

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Article No. : 247

Andrieu, Kora

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2016 Vol. 38 No. 2 H.R.Q. 261

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Fabbrini, Federico

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United States

2015 Vol. 28 H.H.R.J. 11

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Article No. : 249

Wood, Tim

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Article No. : 250

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Jain, A.G.

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Rao. P.S.

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Article No. : 252

Roughan, Nicole

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Article No. : 253

Andrees, Beate

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2016 Vol. 14 No. 2 May, J.I.C.J. 343

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Article No. : 254

Jebberger, Florian

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International Law

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Siller, Nicole

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Davis, Aisha Nicole

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Article No. : 257

JUDICIAL ACTIVISM

Singh, Manjit and Lata Pushp

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2016 Vol. 43 No. 2 April- June, Ind. Bar. Rev. 195-210

Indian Bar Review

Article No. : 258

Chatterjee, Bimal Kumar

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2016 Vol. 80 No. 7 October R.H. 27

Radical Humanist

Article No. : 259

JUSTICE

Kaushik, Ashish

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2015 Vol. 42 No. 1 January – March Ind. Bar. Rev. 157-194

Indian Bar Review

Article No. : 260

Nayar, Kuldip

Travesty of Justice

2016 Vol. 80 No. 5 August, R.H. 8

Radical Humanist

Article No. : 261

Kalra, Harsimran

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2016 Vol. 51 No. 25 June, 18 E. & P.W. 16

Economic & Political Weekly

Article No. : 262

Nayar, Kuldip

Travesty of Justice

2016 Vol. 54 July, 1-7 Mainstream 9

Mainstream

Article No. : 263

JUVENILE JUSTICE

Dubey, Anil Kumar (Dr.)

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2016 Vol. 122 May, Cr. L. J. 42 (J)

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Article No. : 264

Kumar, B. (Dr.) Prof. and Swati, Kumari

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Institutionalised Children Explorations and Beyond

Article No. : 266

Tripathi, Uma (Dr.)

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2016 November, Cr. L. J. 110 (J)

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Article No. : 267

LABOUR

Anuradha, B. (Dr.)

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2015 Vol. 42 No. 4 October- December, Ind. Bar. Rev. 115-120

Indian Bar Review

Article No. : 268

LAW

Pandey, B.N. Prof.

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2016 Vol. 43 No. 3 July- September, Ind. Bar. Rev. 15-19

Indian Bar Review

Article No. : 269

Nayar, Kuldip

Curse of Triple talaq

2016 Vol. 54 November, 4-10 Mainstream 2

Mainstream

Article No. : 270

Varshney, Anup Kr.

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2015 Vol. 34 No. 1 January - June, I.J.C.C. 9

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Article No. : 271

Roy, Caesar

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Article No. : 272

Sinha, Minakshi

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Article No. : 273

Jain, Sanjay Kumar & Choudhary, Viplav Kumar

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Article No. : 274

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Anuradha, B. (Dr.)

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Article No. : 275

MAHATMA GANDHI

Weber, Thomas and Hayashi, Akira

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2015 Vol. 37 No. 3 & 4 G. M. 407
Gandhi Marg

Article No. : 276

Chatterji, Rakhahari

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2015 Vol. 37 No. 3 & 4 G. M. 505
Gandhi Marg

Article No. : 277

MIGRATION

Datta, Amrita

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2016 Vol. 51 No. 31 July, 30 E. & P. W. 85

Economic & Political Weekly

Article No. : 278

Datta, Ankur

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2016 Vol. 50 No. 1 February, C.I.S. 52

Contributions to Indian Sociology

Article No. : 279

Sharma, Jeevan Raj

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2016 Vol. 51 No. 21 May, 21 E. & P.W. 53

Economic & Political Weekly

Article No. : 280

NATIONAL SECURITY

Vombatkere, S.G.

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2016 Vol. 54 September, 30 - October, 6 Mainstream 13

Mainstream

Article No. : 281

NAXALISM

Ray, Suranjita

Maoist Killings in Malakangiri

2016 Vol. 54 December, 9-15 Mainstream 17

Mainstream

Article No. : 282

PANCHAYATI RAJ

Singh, Inderjit

Haryana's Panchayati Raj

2016 Vol. 51 No. 16 April, 16 E. & P.W. 19

Economic & Political Weekly

Article No. : 283

POLICE

Tandon, Rajeev

Transforming Police into Smart Police

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Indian Police Journal

Article No. : 284

Mohanty, Satyajit

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2016 Vol. 63 No. 1 January – March, I.P.J. 12

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Article No. : 285

Pandey, Manoj Kumar (Dr.)

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2016 Vol. 63 No. 1 January – March, I.P.J. 170

Indian Police Journal

Article No. : 286

Gupta, K.N.

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2016 Vol. 63 No. 1 January – March, I.P.J. 206

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Article No. : 287

Mangat, Upneet Kaur

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2016 Vol. 63 No. 1 January – March, I.P.J. 229

Indian Police Journal

Article No. : 288

Kumar, Alok Prasanna
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2016 Vol. 51 No. 16 April, 16 E. & P.W. 10
Economic & Political Weekly

Article No. : 289

POLLUTION

M.A., Shivakumar

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Article No. : 290

PRISONERS

Mishra, Shikha

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Article No. : 291

Nauriya, Anil

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Article No. : 292

Noordeen, Nouzia and Jayan, C (Dr.)

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Mishra, Shikha

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2016 Vol. 122 September, Cr. L. J. 65 (J)

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Article No. : 294

PUBLIC HEALTH

Sundararaman, T & Ors.

No Respite for Public Health

2016 Vol. 51 No. 16 April, 16 E. & P.W. 39

Economic & Political Weekly

Article No. : 295

RACISM

Kaur, Mandeep

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Indian Bar Review

Article No. : 296

REFUGEE'S RIGHTS

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Indian Bar Review

Article No. : 297

RELIGION

Puniyani, Ram

Whither Justice for Religious Minorities

2016 Vol. 54 October, 28 – November, 3 Mainstream 6

Mainstream

Article No. : 298

Anklesaria, Phiroza

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Article No. : 299

Muralidharan, V.N.

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Sharma, Vivek Swaroop

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Article No. : 301

RESERVATION

Kumar, Radhika

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2016 Vol. 51 No. 16 April, 16 E. & P.W. 12

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Sarda, Mukund (Dr.) Prof.

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Thakar, Mahesh (Dr.)

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Kumar, Pawan (Dr.) and Singh, Manjit

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2015 Vol. 42 No. 2 April – June Ind. Bar. Rev. 87-99

Indian Bar Review

Article No. : 305

RULE OF LAW

Singh, Jai S. (Dr.)

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Indian Bar Review

Article No. : 306

TERRORISM

Pawar, Rajinder Prof. and Kaur, Varinder

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2016 Vol. 43 No. 3 July- September, Ind. Bar. Rev. 73-92

Indian Bar Review

Article No. : 307

Hilpold, P

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Verma, Jai K.

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Aakrosh

Article No. : 309

TRAFFICKING

Khan, Saif Rasul

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2016 Vol. 3 No. 1 March, I.C.E.B. 55-65

Institutionalised Children Explorations and Beyond

Article No. : 310

TRANSGENDERS

Verma. Poonam (Dr.)

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2015 Vol. 42 No. 3 July - September Ind. Bar. Rev. 137-159

Indian Bar Review

Article No. : 311

Mathur, Priya

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ITMU Law Review

Article No. : 312

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2016 Vol. 54 September 2-8 Mainstream 13

Mainstream

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Dastider, Mollica

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2016 Vol. 51 No. 25 June, 18 E. & P.W. 48
Economic & Political Weekly

Article No. : 314

UNIFORM CIVIL CODE

Kolekar, Veena L

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Indian Bar Review

Article No. : 315

Puniyani, Ram

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Radical Humanist

Article No. : 316

De, Sourav

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2016 Vol. 7 No. 1 June, I.H.R.L.R. 151

Indian Human Rights Law Review

Article No. : 317

Pinto, Ambrose

Debate on Uniform Civil Code

2016 Vol. 54 July, 29 – August, 4 Mainstream 25

Mainstream

Article No. : 318

Kumar, Alok Prasanna

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Economic & Political Weekly

Article No. : 319

Puniyani, Ram

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2016 Vol. 54 October, 21-27 Mainstream 3

Mainstream

Article No. : 320

Raychaudhuri, Diptendra

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2016 Vol. 54 November, 25- December, 1 Mainstream 27

Mainstream

Article No. : 321

Sawant, P.B.

Common Civil Code

2016 Vol. 54 June, 24-30 Mainstream 2

Mainstream

Article No. : 322

Reddy, Pratap K

Clarification of doubts on Common Civil Code

2016 Vol. 80 No. 1 April, R.H. 28

Radical Humanist

Article No. : 323

WATER

Kyatannavar, Mamata and Benjamin, M.S. (Dr.)

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2015 Vol. 42 No. 4 October- December, Ind. Bar. Rev. 121-132

Indian Bar Review

Article No. : 324

Sarkar, S K

Safe Water for Good Health

2016 Vol. 60 July, Yojana 61

Yojana

Article No. : 325

Shiva, Vandana

Water Scarcity: Affecting the Vulnerable

2016 Vol. 60 July, Yojana 67

Yojan

Article No. : 326

Sakthivel, P.

War for Water in India

2016 Vol. 54 May, 20-26 Mainstream 12

Mainstream

Article No. : 327

WOMEN

Iqbal, Fayezah

Women's World: How do Women Regain their Lost Glory?

2016 Vol. 54 December, 9-15 Mainstream 22

Mainstream

Article No. : 328

Singh, Ranbir and Pal, Kushal

Myth of Women Empowerment in the Panchayats of Haryana

2016 Vol. 54 December, 9-15 Mainstream 23

Mainstream

Article No. : 329

Bhatt, Vijay

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S. Anuja (Dr.)

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Kumar, Suneel

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Article No. : 332

Choubey, Ram Prakash

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Article No. : 333

Krishna, S. Lakshmi Sai Rama

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Indian Bar Review

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Khan, Faisal Ali

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Indian Bar Review

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Singh, Rakesh Kumar (Dr.)

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Article No. : 336

Majumdar, Anindita

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Article No. : 337

Bapna, Niharika

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2016 Vol. 51 No. 35 August, 27 E. & P. W. 22
Economic & Political Weekly

Article No. : 338

Bhasin, Kamla

Women's Empowerment in the Indian Context
2016 Vol. 60 September, Yojana 7
Yojana

Article No. : 339

Nair, Leena

Empowerment of Women
2016 Vol. 60 September, Yojana 13
Yojana

Article No. : 340

Bhatt, Ela R

Women's Economic Empowerment
2016 Vol. 60 September, Yojana 18
Yojana

Article No. : 341

Jain, Devaki

Women's Multiple Roles: The need for Social Infrastructure
2016 Vol. 60 September, Yojana 22
Yojana

Article No. : 342

Atwal, Jyoti

Women in Indian Freedom Struggle
2016 Vol. 60 September, Yojana 31
Yojana

Article No. : 343

Kumari Ranjana

Growing Violence Against Women
2016 Vol. 60 September, Yojana 53
Yojana

Article No. : 344

Sharma, Subhash

Women's Empowerment: A Critical Appraisal

2016 Vol. 60 September, Yojana 64

Yojana

Article No. : 345

Khan, Samia

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2015 Vol. 1 No. 2 July – December, ITMU L. R. 68

ITMU Law Review

Article No. : 346

Kumar, Alok Prasanna

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Economic & Political Weekly

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Mohapatra, Gadadhara

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Devi, N. Dayabati

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2016 Vol. 23 No. 2 June, I.J.G.S. 324

Indian Journal of Gender Studies

Article No. : 349

Agnes, Flavia

Muslim Women's Rights and Media Coverage

2016 Vol. 51 No. 22 May, 28 E. & P. W. 13

Economic & Political Weekly

Article No. : 350

Roy, Bijoya

Corporate Hospitals in India and Representation of Women's Medical Care

2016 Vol. 23 No. 1 February, I.J.G.S. 157

Indian Journal of Gender Studies

Article No. : 351

Kumar, Vijender

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2015 Vol. 1 No. 1 NLUA L. & P.R. 48

NLUA Law & Policy Review

Article No. : 352

Arabandi, Bhavani

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Economic & Political Weekly

Article No. : 353

YOGA

Raina, Badri

International Yoga Day

2016 Vol. 54 July, 1-7 Mainstream 18

Mainstream

Article No. : 354

Sahu, S.N.

Meaning of Yoga

2016 Vol. 54 July, 1-7 Mainstream 2

Mainstream

Article No. : 355

BOOK REVIEWS

Afshari, Reza

LGBTs in the Islamic Republic of Iran, Lesbian, Gay, Bisexual and Transgender Rights in Iran: Analysis from Religious, Social, Legal and Cultural Perspectives, By International Gay and Lesbian Human Rights Commission

2016 Vol. 38 No. 3 H.R.Q. 814

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Sharma, Kalpana

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2016 Vol. 51 No. 32 August, 6 E. & P.W. 28

Economic & Political Weekly

Heredia, Rudolf

Communal Violence, Forced Migration and the State: Gujarat since 2002- Rehabilitating Riot Victims: Welfare Relief of Citizen Rights?

2016 Vol. 51 No. 24 June, 11 E. & P.W. 26

Economic & Political Weekly

Navlakha, Gautam

Deprived of their Rights over Natural Resources, Impoverished Adivasis Get Prison: A Study of Undertrials in Jharkhand- Guilty until

2016 Vol. 51 No. 23 June, 4 E. & P.W. 31

Economic & Political Weekly

Sen, Iliina

Narratives from the Margins: Aspects of Adivasi History in India- Tribal History sans Contemporary Politics

2016 Vol. 51 No. 21 May, 21 E. & P.W. 24

Economic & Political Weekly

